

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 215 of 2020

IN THE MATTER OF:

Innova Home Buyers Neyveli Association **...Appellant**

Versus

P dot G Construction Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. T. Sushil Sarayu and Ms. Shabnam Banu, Advocates.

**For Respondents: Mr. Ayush Gupta, Advocate for R-1.
Mr. Ashish Dholakia, Sr. Advocate with Mr. Ishaan George, Ms. Anannya Ghosh and Ms. Bhabna Das, Advocates for R-2.
Mr. Kinshuk Chatterjee and Mr. Kushal Bansal, Advocates for R-3.
Mr. Varun Pandey & Mr. Sumit Roy, Advocates for R-4.
Mr. Ravi Rajgopalan, Advocate with Mr. Sundaran Nagarajan, IRP in person.**

With

Company Appeal (AT) (Insolvency) No. 442 of 2020

IN THE MATTER OF:

Vipras Adz **...Appellant**

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.** **...Respondents**

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaran Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 443 of 2020

IN THE MATTER OF:

B. Akhilandeswari

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaran
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 444 of 2020

IN THE MATTER OF:

Mrs. S. Rani

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaran
Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das,
Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 445 of 2020

IN THE MATTER OF:

P. Krishnamoorthy

...Appellant

Versus

Sundaresan Nagarajan, RP for

Company Appeal (AT) (Insolvency) No. 215 of 2020, 442 of 2020, 443 of 2020, 444 of 2020, 445 of 2020, 454 of 2020, 455 of 2020, 457 of 2020 & 470 of 2020.

P Dot G Constructions Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1. Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 454 of 2020

IN THE MATTER OF:

M/s Sai Trading and Interiors

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1. Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 455 of 2020

IN THE MATTER OF:

Themes Adz

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

Company Appeal (AT) (Insolvency) No. 215 of 2020, 442 of 2020, 443 of 2020, 444 of 2020, 445 of 2020, 454 of 2020, 455 of 2020, 457 of 2020 & 470 of 2020.

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.**

**With
Company Appeal (AT) (Insolvency) No. 457 of 2020**

IN THE MATTER OF:

G. Balaji

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 470 of 2020

IN THE MATTER OF:

Sai Enterprises

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

**For Respondents: Mr. Ravi Rajgopalan, Advocate with Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Mr. Kushal and Ms. Bhabna Das, Advocates for R-2.**

O R D E R
(Through Virtual Mode)

09.11.2020 Learned counsel for the Appellant submits that since she has not received the copy of the reply-affidavit of Respondent No. 3, rejoinder has not been filed. Let Respondent No. 3 provide a copy of the reply-affidavit to the learned counsel for the Appellant within five days. Rejoinder, if any, thereto may be filed by the Appellant within two weeks thereafter. Short written submissions, not exceeding three pages may be filed by the learned counsel for the parties, whoever has not filed, within three weeks.

List all the appeals 'for hearing' on **22nd December, 2020** at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/